Sr. No. 525 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 65/2006

Habhibullah Sheikh and others

.... Petitioner/Applicant(s)

Through:-

Mr. N. A Beigh, Advocate (through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. N. H. Shah, Sr. AAG for respondent Nos.1 to 6.
Mr. T. M. Shamshi, ASGI for respondent Nos. 13 & 14.
(through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

On request of Mr. N. H. Shah, learned Sr. AAG, adjourned.

List on 29.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020

SUNIL-II